

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4092
ANSWERED ON:22.04.2008
CHANGE OF NAMES OF CITIES
Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the proposals from various State Governments regarding change of names of towns and cities are pending with the Union Government;
- (b) if so, the details thereof alongwith the action taken by the Government thereon, State-wise;
- (c) if not, the reasons therefor; and
- (d) the time by when these proposals are likely to be approved?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(DR. SHAKEEL AHMAD)

(a): Yes, Sir.

(b): A statement is attached. Such proposals are examined in terms of the existing policy guidelines and in consultation with the concerned Ministries/Departments. A final decision on the proposals will depend on the comments received from these Ministries/Departments.

(c): Does not arise.

(d): No time limit can be set up for this purpose.

STATEMENT IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 4092 FOR 22.04.2008.

Sl.No. Details of the Proposal

KARNATAKA

1 Change of names of the following cities.

"Bangalore" as "Bangaluru"

"Mangalore" as "Mangaluru"

"Bellary" as "Ballary"

"Bijapur" as "Vijayapura" or "Vijapura"

"Belgaum" as "Belajavi"

"Chikmagalur" as "Chikkamagaluru"

"Gulbarg" as "Kalaburgi"

"Mysore" as "Mysoru"

"Hospet" as "Hosapete"

"Shimoga" as "Shivamogga"

"Hubli" as "Hubballi"

"Tumkur" as "Tumakuru"